

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - I
CHENNAI

(2)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 06-02-2020

PRESENT: SHRI R VARADHARAJAN, MEMBER-JUDICIAL
SHRI. ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBAER :
PETITION NUMBER : TCP/105/2016
NAME OF THE PETITIONER(S) : SAVITHRI VASANTHKUMAR
NAME OF THE RESPONDENT(S) : ANJU FARMS PVT LTD AND 3 OTHERS
UNDER SECTION : SEC 397/398 OF CA 1956

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) R. S. PORNIMA

Counsel for Applicant

ORDER

Ld. Counsels for the parties are present. In relation to the order dated 18.09.2019 passed by this Tribunal, it is represented by the Counsel for the Petitioner that the formalities are required to be completed as the documents to be obtained from the office of the RoC are yet to be received. In the circumstances, let the Petitioner expedite the formalities in relation to the compliance of the order dated 18.09.2019 as it is seen that the Petitioner has been representing the same for long. Post this matter on 19.03.2020.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)